

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/3(KB)2017
IA(I.B.C)/360(KB)2018, IA(I.B.C)/572(KB)2018,
IA(I.B.C)/1043(KB)2021, CONT.A. (IBC)/7(KB)2024,
IA(I.B.C)/1038(KB)2021, IA(I.B.C)/228(KB)2022,
IVN.P (IBC)/5(KB)2023, IA(I.B.C)/660(KB)2018,
IA(I.B.C)/424(KB)2020, IA(I.B.C)/1467(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER O	NICCO CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance via video conference/physically

For Applicant in IA No. 424 of 2020, and IA no. 228/2022

Ms. Urmila Chakraborty, Adv.
Mr. Rahul Auddy, Adv,
Mr. Aditya Gooptu, Adv.

For Liquidator

Ms. Barsha Dikshit, PCS

For the Respondent. CONT.A.(IBC)No. 7/KB/2024

Mr. Ajay Chaubey Adv.,
Mrs. Hema Mukherjee Adv.
Ms. Prity Panja Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **22.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**